

this problem, nomination facility has been allowed to depositors with effect from March 1985. Even without nominations, the banks endeavour to release the credit balances in the accounts of the deceased depositors to their successors on the basis of succession certificates, indemnity bonds and affidavits, sureties, etc.

(c) The amounts to the credit of non-operational accounts constitute part of the deposits with the banks and as such are deployed by them in accordance with the Reserve Bank of India's credit policy directions.

Re-introduction of scheme of supply of index to exporters

7903. SHRI V. TULSIRAM : Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to supply an index of export products as part of the import-export policy of Government ;

(b) if so, the time by which such an index will be supplied to the exporters ;

(c) the reasons for dispensing with is earlier together with the reasons for its re-introduction ;

(d) the details of losses/profits, both to the exporters and the Government ; and

(e) the first duration of the period for which the index will be issued ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Yes, Sir,

(b) & (c). The task of formulation of index, which is voluminous, has been initiated. It is likely to take some time to complete it. The same will be notified as and when ready.

(c) Due to change in the structure of Import and Export Policy in 1978-79 it was dispensed with.

(d) Ministry of Commerce have no information.

Vigilance charges against employees of NTC (WBABO)

7904. SHRI D. NARAYANA SWAMY : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that serious vigilance charges have been levelled against some employees of National Textile Corporation (WBABO) Ltd., Calcutta ;

(b) whether any enquiry has already been initiated by the corporation ;

(c) if so, the action proposed to be taken by Government in this regard ; and

(d) the particulars of the employees involved in this case ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c). Complaints alleging irregularities and corrupt practices against employees of NTC (WBABO) are received from time to time. According to available information, the three cases involving serious irregularities, have been covered by CBI investigation/Departmental enquiry.

(d) Five officers have been placed under suspension pending enquiry. Four Board level officers are now no longer in service with NTC.

Transportation of wheat and rice by road to benefit private entrepreneur at exorbitant rates

7905. SHRI RAJ KUMAR RAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware that when the stock of wheat and rice was available in sufficient quantity in Godown of Food Corporation of India in Delhi during November and December, 1985 road movement was ordered for Delhi from nearby stations of Haryana at exorbitant rates ranging between Rs. 9/- to Rs. 13/- per bag taxing the national exchequer to benefit the private transporters ;